

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

Service Tax Misc. Application Nos. ST/Misc./77885/18, E/Misc./77891/18, ST/Misc./77892/2018, ST/M-77893/18, ST/M/77894/18

AND

Service Tax & Excise Appeal Nos. ST/31/11, E/70040/13, ST/76130/2015, ST/75880/15, ST/556/11 & CO-13/12

(Arising out of Order in Appeal Nos. 163/PAT/S. Tax./Appeal/2009 dated 2.11.2010 (Jalan Carriers), 38/DIB/CE(A)/GHY/12 dated-15.11.2012 (Petrotech), 77/DIB/CE(A)/GHY/2015 dated-31.08.2015 (Assam Air Products), 46/DIB/CE(A)/GHY/15 DATED-31.03.2015 (Tonmoy Gohain), 31/DIB/CE(A)/GHY/11 DATED-09.09.2011 (Deepak Construction) passed by the Commissioner of Customs, Central Excise & Service Tax, Patna, Guwahati, Dibrugarh

Commr. of Central Excise &
Service Tax- Patna, Dibrugarh

Applicant (s)/Appellant (s)

Vs.

- 1) M/s. Jalan Carriers
- 2) Petrotech
- 3) M/s. Assam Air Products (P) Ltd.
- 4) M/s. Tonmoy Gohain
- 5) M/s. Deepak Construction Co.

Respondent (s)

Appearance:

Shri A.K. Biswas, Supdt. (A.R.) for the Appellant (s)

Sri S.P. Mazumdar, Advocate for (Assam Air Products) AND NONE for Sl. Nos. (1) , (2), (4) & (5) for the Respondent (s)

CORAM:

SHRI V. PADMANABHAN, HON'BLE TECHNICAL MEMBER

Date of Hearing/Decision :- 22.03.2019

ORDER NO: MO/75169-75173/2019 & FO/A/75265-75269/2019

PER SHRI V. PADMANABHAN

The present miscellaneous applications have been filed by Revenue for withdrawal of their Appeals in terms of National Litigation policy vide Board's instruction being F.No. 390/Misc./116/2017-JC dated- 11.07.2018.

2. Shri A.K. Biswas, Supdt (A.R.) appeared on behalf of the Revenue.

3. On perusal of records, I find that the amount involved in these cases are below the mandatory limit of Rs.20.00 Lakhs which has been notified vide instruction being F. No. 390/Misc./116/2017-JC dated-11/07/2018.

4. Accordingly, the prayer of the Revenue is allowed and the appeals are dismissed as withdrawn. Miscellaneous applications also stand disposed off in terms of National Litigation Policy.

(Dictated and Pronounced in the open Court)

(V. PADMANABHAN)
TECHNICAL MEMBER

k.b/-